

which is expected to be completed by 1984-85. Till the fullfledged TV centre comes up at Bangalore, the existing centre will have to relay the programmes from Doordarshan Kendras at Madras and Bombay. Both these Kendras have very heavy commitments of their own but still are trying their best to cater to the needs of the viewers in Karnataka.

(c) and (d) Yes, Sir. A reply explaining the above position has been sent.

Chelmsford Club Limited

8687. SHRI GULSHER AHMED : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) Whether it is a fact that the Chelmsford Club Limited, New Delhi has been organising 'Diwali Meena Bazar' every year but has not been maintaining proper accounts thereof, nor showing income derived therefrom in the Club's income account and the income so derived was misappropriated and this fact has been revealed in the report of Inspection of the club conducted by the Company Law Department and if so, full facts thereof;

(b) action taken against the culprits for misappropriation of the Club's income;

(c) if no action has been taken, reasons and justification thereof;

(d) whether it is proposed to hand over the matter to CBI or any other investigating agency for proper investigation; and

(e) if not, what action is proposed in order to bring the culprits to book?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI GHULAM NABI AZAD) : (a) It is a fact that Chelmsford Club Ltd. has been organising 'Diwali Meena Bazar' every year and it also appears to be a fact that to the extent the income derived therefrom has not been shown in the Club's

income account, the Club is not maintaining proper accounts but it does not appear to be a fact that by not doing so, the Club or any of its officers or servants have misappropriated any amount and this fact has been revealed in the inspection of the Club conducted by this Department.

(b) to (e) In view of the answer to (a) above, the question of taking action for alleged misappropriation of the Club's income does not arise.

Deterioration of Postal Services

8688. SHRI CHITTA BASU : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that the postal services have deteriorated considerably during the past few months;

(b) if so, the reasons therefor; and

(c) steps taken or proposed to be taken to improve the services ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : (a) It is not a fact that the postal services have deteriorated considerably during the past few months. However, some delay was noticed in the recent past mostly in respect of second class mail comprising parcels, printed papers, magazines, book packets, advertisement material and commercial circulars etc.

(b) The Department has been facing problems for some time past in moving second class mail in view of shortage of accommodation in the existing mail vans. The volume of 2nd class mail has been increasing more rapidly than 1st class mail. Second Class mails cannot be airlifted like 1st class mail in view of the heavy expenditure involved and the lower postage paid by the public.

(c) To tide over the situation, the Department has taken a policy decision to